

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

IA-3843/2022 in C.P.(IB)/956(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES:

State Bank of India (Creditor)
Through Resolution Professional
Vs
Mrs. Pradnya Vinod Dhumal

SECTION: 95(1), 60(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mitali Bhatt a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the RP present.
2. Registry is directed to issue Court Notice to the Respondents and place on record the copy along with tracking report on the next date of hearing.
3. List this matter on **02.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)